

Technical Assistance from East and West Germany

3739. SHRI P. K. DEO : Will the Minister of FINANCE be pleased to state the total amount of technical assistance grants received from the Federal Republic of Germany and the German Democratic Republic, separately, during the last three years ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : Information is being collected from the concerned Ministries and will be laid on the Table of the House.

Loans Advanced by Nationalised Banks Against Bogus Securities

3740. SHRI N. E. HORO : Will the Minister of FINANCE be pleased to state :

(a) whether loans by nationalised banks were advanced against bogus securities in many cases ;

(b) whether nationalised banks are supposed to furnish their reports containing all the necessary details ; and

(c) if so, whether these banks are submitting their reports regularly, and if not, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a). No Sir. The nationalised banks have not advanced loans against securities which are known to be bogus. While granting advances, banks take all precautions to ensure the genuineness of the securities charged to them by the borrowers. In a few cases, however, it came to light, after the grant of advances, that the securities charged, especially on hypothecation basis, have been disposed of by the borrowers without the knowledge of the banks concerned or wrong declarations have been made to the banks about the actual quantity or value of the securities held. In all such cases, as soon as irregularities come to the notice of the banks, suitable steps are taken by them for the safety recovery of the advances by obtaining additional security or by resort to legal action. Such cases, however, constitute a negligible proportion of the total number of loans granted by them.

(b) and (c). All banks are required to furnish to the Reserve Bank of India details of all actual or suspected frauds. There has been no report of default by any of the banks from the Reserve Bank of India.

केसरिया (बिहार) में पर्यटकों को सुविधाएं

3742. श्री कमल मिश्र मधुकर : क्या पर्यटन और नागर बिमानन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या केसरिया (बिहार) में भगवान शिव की एक प्रतिमा पाई गई है तथा उसे देखने के लिये देश के सभी भागों के लोग वहां आ रहे हैं ,

(ख) क्या इन पर्यटकों को आवास तथा आने जाने की कोई सुविधायें प्रदान नहीं की गई हैं , और

(ग) यदि हा. तो क्या सरकार का विचार इस प्राचीन ऐतिहासिक स्थान का विकास करने तथा वहां आने वाले पर्यटकों को परिवहन तथा आवास की और अन्य सुविधायें प्रदान करने का है ?

पर्यटन और नागर बिमानन मन्त्रालय में राज्य मन्त्री (डा० सरोजिनी महिषी) : (क) बिहार सरकार से प्राप्त सूचना के अनुसार केसरिया के निकट एक शिवलिंग मिला है जिसे एक मंदिर में प्रतिष्ठित कर दिया गया है और स्थानीय व्यक्ति इसके दर्शनार्थ आते हैं ।

(ख) पर्यटकों द्वारा इस स्थान की यात्रा करने के बारे में राज्य सरकार के पास कोई सूचना उपलब्ध नहीं है ।

(ग) समिति साधनों के कारण प्राथमिकताओं के क्रम का कड़ा परिपालन अनिवार्य हो गया है अतः केन्द्रीय सरकार इस स्थान पर आवश्यक सुविधायें प्रदान करने की स्थिति में नहीं है । परन्तु राज्य सरकार अवश्य वहां कुछ सुविधायें प्रदान कर सकती है ।